

on the floor of the House is also receiving very urgent consideration, namely, as to whether there should be clearance of jungle.

Shri Hem Barua: I have been saying it during the last six years.

Shri Swaran Singh: I am only supporting that 'I told you so' story. We are now considering very seriously that there should be considerable clearance. As to the steps thereof, it is a matter of detail.

Shri P. C. Borooah: I did not want the line to be abandoned. I only suggested an alternative route.

श्री प्रकाशवीर शास्त्री (बिजनौर): प्रतीत ऐसा होता है कि नागा विद्रोहियों की तमाम कार्रवाइयाँ जो एक बार पीछे धीमी पड़ चुकी थीं अब फिर दुबारा उठ रही हैं। अभी नागालैंड के मुख्य मंत्री श्री शीलु आम्बो ने फॉस्टीटयूशन क्लब में भाषण देते हुए यह बताया था कि मुश्किल से दो हजार विद्रोही इस प्रकार के हैं जो नागालैंड में इस प्रकार की गतिविधियों करते हैं और मैं प्रचान मंत्री जी को कुछ इस प्रकार के सुझाव देने जा रहा हूँ कि ये बन्द हो सकें और अगर गवर्नमेंट की पूरी सहायता उनको मिल गई तो इन दो हजार विद्रोहियों पर हम अधिकार प्राप्त कर सकेंगे। मैं जानना चाहता हूँ कि उन्होंने अपनी मुलाकात में इस प्रकार के कुछ सुझाव क्या आपको दिये हैं, यदि हाँ तो उनको कार्यान्वित करने के लिए आपकी ओर से क्या आश्वासन उनको दिया गया है?

श्री जवाहरलाल नेहरू: जी हाँ, शीलु आम्बो जी से मेरी मुलाकात दो तीन महीने हुए हैं और पूरे तौर से बातचीत हुई। उन्होंने कुछ सुझाव दिए थे। हमें कमीबेश वे सुझाव मंजूर हैं और उन पर हम अमल करेंगे। लेकिन अमल करने में कुछ वक्त लगता है। इन लोगों को तैयार करना है, नागाओं को खुद। उनको तैयार करने में,

कुछ ट्रेनिंग वगैरह देने में कुछ समय लगता है। लेकिन सुझाव मंजूर है हमें।

Mr. Speaker: Papers to be laid.

Shri Joachim Alva: (Kanara): My friend Shri Hem Barua got up four times. May I be allowed to put one question?

Mr. Speaker: He got only one question. His name is not there. He knows the procedure.

Shri Joachim Alva: But will you allow me one question?

Shri Hem Barua: Is it not a challenge thrown at you, Sir? My name is there. I am entitled to put a question.

Shri M. L. Dwivedi (Hamirpur):
Shri Hem Barua gets time every day.

Mr. Speaker: It was a challenge to me, and I met it successfully!

12:17 hrs.

PAPERS LAID ON THE TABLE
 COTTON TEXTILES (CONTROL) (SECOND
 AMENDMENT) ORDER

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): I beg to lay on the Table a copy of the Cotton Textiles (Control) (Second Amendment) Order, 1963 published in Notification No. G.S.R. 539 dated the 30th March, 1963 under sub-section (6) of section 3 of the Essential Commodities Act, 1965. [Placed in Library. See No. LT-1114/63].

REPORTS OF INDIAN PRODUCTIVITY TEAM
 ETC.

Shri Manubhai Shah: On behalf of Shri Kanungo, I beg to lay on the Table a copy each of the following papers:

(i) Report of Indian Productivity Team on Iron and Steel Industry in U.S.S.R. and Czechoslovakia. [Placed in Library. See No. LT-1115/63].

(ii) Report of Indian Productivity Team on Textile Industry in